

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 191 OF 2019 IN
DFR NO. 526 OF 2019

Dated : 11th February, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd.} ... Appellant (s)

Versus

Central Electricity Regulatory Commission } ... Respondent (s)
&Ors.

Counsel for the Appellant(s) : Mr. Anup Jain

Counsel for the Respondent (s) : Mr. Vishrov Mukherjee
Ms. Raveena Dhamija

ORDER

Post this matter on **22.02.2019**, as requested by learned counsel appearing for the Appellant.

(Ravindra Kumar Verma)
Technical Member
Pr/mk

(Justice N.K. Patil)
Judicial Member